

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF HANUMANTA ENGINEERING PRIVATE LIMITED
(FORMERLY KNOWN AS SRC STEELS PRIVATE LIMITED)

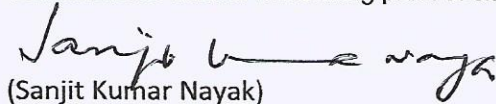
Sl.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	HANUMANTA ENGINEERING PRIVATE LIMITED (FORMERLY KNOWN AS SRC STEELS PRIVATE LIMITED)
2.	Date of incorporation of Corporate Debtor	30/06/1998
3.	Authority under which corporate debtor is incorporated / registered	ROC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27109WB1998PTC087433
5.	Address of the registered office and principal office (if any) of corporate debtor	37, Shakespeare Sarani, Suit No. 3, 1 st Floor, Kolkata-700017, West Bengal
6.	Date of closure of Insolvency Resolution Process	04/02/2020
7.	Liquidation commencement date of corporate debtor	20/02/2020
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Sanjit Kumar Nayak Registration No: IBBI/IPA-003/IP-N00079/2017-18/10702
9.	Address and e-mail of the liquidator, as registered with the Board	30 E, Haramohan Ghosh Lane Suryadeep, Flat- 2B, Beliaghata Kolkata-700085 sknayak31@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	30 E, Haramohan Ghosh Lane Suryadeep, Flat- 2B, Beliaghata Kolkata-700085 ip.sknayak31@gmail.com
11.	Last date of submission of claims	10/09/2021

Notice is hereby given that the National Company Law Tribunal (Name of Bench) has ordered the commencement of liquidation of the Hanumanta Engineering Private Limited (Formerly known as SRC Steels Private Limited) on 20th February, 2020 under section 33 of IBC, 2016.

The stakeholders of Hanumanta Engineering Private Limited (Formerly known as SRC Steels Private Limited) are hereby called upon to submit their claims with proof on or before 10/09/2021 to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



(Sanjit Kumar Nayak)

Liquidator of Hanumanta Engineering Private Limited (Formerly known as SRC Steels Private Limited)
Reg. No. IBBI/IPA-003/IP-N00079/2017-18/10702

Dated: 11/08/2021

Place: Kolkata

SANJIT KUMAR NAYAK
INSOLVENCY PROFESSIONAL
IBBI/IPA-003/IP-N00079/2017-18/10702